

HIGH COURT OF SIKKIM
GANGTOK

No. 19/Confdl./HCS

Dated: 20/11/2020

NOTIFICATION

It is hereby notified for general information that the days enumerated in the Schedule below shall be observed as holidays and vacations by the High Court of Sikkim during the year, 2021.

Sl. No.	Occassion	Date (s)	Days of the week	No. of days (s)
1.	New Year's Day	1 st January	Friday	1 day
2.	Barahimizong	4 th January	Monday	1 day
3.	Maghe Sankranti	14 th January	Thursday	1 day
4.	Republic Day	26 th January	Tuesday	1 day
5.	Sonam Lochhar	12 th February	Friday	1 day
6.	Losar			
7.	Bhumchu	27 th February	Saturday	1 day
8.	Holi	29 th March	Monday	1 day
9.	Good Friday	2 nd April	Friday	1 day
10.	Dr. B.R. Ambedkar Jayanti	14 th April	Wednesday	1 day
11.	Ramnawami (Chaite Dasain)	21 st April	Wednesday	1 day
12.	Id Ul Fitr	14 th May	Friday	1 day
13.	State Day	16 th May	Sunday	1 day
14.	Saga Dawa	26 th May	Wednesday	1 day
15.	Shyadar Pidar			
16.	Bhanu Jayanti	13 th July	Tuesday	1 day
17.	Drukpa Tshe-zi	14 th July	Wednesday	1 day
18.	Guru Rimpoche's Thungkar Tshechu	19 th July	Monday	1 day
19.	Tendong Lho Rum Faat	8 th August	Sunday	1 day

20.	Independence Day	15 th August	Sunday	1 day
21.	Pang-Lhabsol	22 nd August	Sunday	1 day
22.	Janmasthami	30 th August	Monday	1 day
23.	Teej (Haritalika)	9 th September	Thursday	1 day
24.	Indrajatra	20 th September	Monday	1 day
25.	Gandhi Jayanti	2 nd October	Saturday	1 day
26.	Birthday of Late Nar Bahadur Bhandari, Former Chief Minister of Sikkim.	5 th October	Tuesday	1 day
27.	Durga Puja (Dasain)	13 th to 17 th October	Wednesday to Sunday	5 days
28.	Lhabab Duechen	27 th October	Wednesday	1 day
29.	Laxmi Puja (Deepawali)	4 th to 6 th November	Thursday to Saturday	3 days
30.	Puhgal Parim	19 th December	Sunday	1 day
31.	Teyongsi Sirijunga Sawan Tongnam			
32.	Sakewa	24 th December	Friday	1 day
33.	Barahimizong			
34.	Christmas	25 th December	Saturday	1 day
35.	Tamu Lochar	30 th December	Thursday	1 day
Total number of days				37 days

It is further declared that the following days shall be RESTRICTED HOLIDAY. High Court Employees shall be entitled to avail of only one restricted holiday per year.

Sl. No.	Occassion	Date (s)	Days of the week	No. of days (s)
1	Labour Day	1 st May	Saturday	1 day
2	Birthday of Late Tenzing Norgay Sherpa	29 th May	Saturday	1 day
3	Birthday of H.H. the Dalai Lama	6 th July	Tuesday	1 day
4	Chhat Puja	10 th November	Wednesday	1day
Total number of days				4 days

VACATION

1	Winter Vacation (Excluding Sundays and Government Holidays)	39 days	01.01.2021 to 20.02.2021
2.	Special Vacation (Excluding Sundays, Second Saturdays and Government Holidays)	11 days	12.04.2021 & 13.04.2021 and 05.07.2021 to 17.07.2021
3.	Durga Puja & Laxmi Puja (Excluding Sundays, Second Saturday and Government Holidays)	6 days	08.10.2021 to 18.10.2021 and 02.11.2021 & 03.11.2021
4.	Christmas Vacation (Excluding Sundays and Government Holidays)	6 days	22.12.2021 to 31.12.2021

By order,

N.B: Government holidays falling on Sundays have been noted in the list of holidays.

High Court of Sikkim will remain closed on Second Saturdays.

Sd/-
REGISTRAR GENERAL

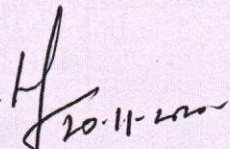
Memo No. V(41) Confdl/HCS/ 3065 - 3134

Dated: 20/11/2020

Copy to:

1. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok for his Lordship's kind information.
2. The Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim, Gangtok, for her Ladyship's kind information.
3. The PS to Hon'ble Judge, High Court of Sikkim, Gangtok, for his Lordship's kind information.
4. The Additional Chief Secretary to Hon'ble Governor of Sikkim, Raj Bhawan, Gangtok.
5. The Secretary to Hon'ble Chief Minister of Sikkim, Government of Sikkim, Gangtok.
6. The Advocate General, Government of Sikkim, Gangtok.
7. The Secretary General, Supreme Court of India, New Delhi – 110 001.
8. The Secretary to the Government of India, Ministry of Home Affairs, Government of India, New Delhi.
9. The Registrar General, High Court of _____.
10. The Additional Advocate General, Government of Sikkim, Gangtok.
11. The Chief Secretary, Government of Sikkim, Gangtok.
12. The President, Bar Council of India, New Delhi – 110 001.
13. The District & Sessions Judge (West) at Gyalshing.

14. The District & Sessions Judge (North) at Mangan.
15. The District & Sessions Judge (East) at Gangtok.
16. The Legal Remembrancer –cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
17. The District & Sessions Judge (Spl. Div. –I) at Gangtok.
18. The District & Sessions Judge (South) at Namchi.
19. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
20. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok & the District & Sessions Judge (Spl. Div. –II) I/C at Gangtok.
21. The Additional Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
22. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
23. The Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok & the Chief Judicial Magistrate-cum- Civil Judge (North) I/C at Mangan.
24. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
25. The Sr. Civil Judge-cum- Judicial Magistrate (East) at Gangtok & the Civil Judge-cum-Judicial Magistrate, Rangpo & Rongli Sub- Division (I/C), East Sikkim.
26. The Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi & the Civil Judge-cum-Judicial Magistrate, Yangang Sub- Division (I/C), South Sikkim.
27. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
28. The Civil Judge –cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim & the Civil Judge-cum-Judicial Magistrate, Jorethang Sub- Division, South Sikkim.
29. The Civil Judge-cum-Judicial Magistrate (North) at Mangan & the Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim and Chungthang Sub- Division stationed at Gangtok.
30. The District Magistrate (East) at Gangtok.
31. The District Magistrate (North) at Mangan.
32. The District Magistrate (South) at Namchi.
33. The District Magistrate (West) at Gyalshing.
34. The P.S to Hon'ble Chairperson, Sikkim State Human Rights Commission, Gangtok.
35. The P.S. to Hon'ble Lokayukta, Government of Sikkim, Gangtok.
36. The P.S. to Hon'ble Chairperson, Law Commission, Government of Sikkim, Gangtok.
37. The President/General Secretary, Bar Association of Sikkim.
38. The President/General Secretary, Namchi Bar Association, South Sikkim.
39. The Additional Secretary, Home Department for publication in the Government Gazette.
40. All Section In-charge, High Court of Sikkim, Gangtok.
41. The Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim.
42. Notice Board,
43. Guard file &
44. File.


20.11.2020
REGISTRAR